

REPORT OF THE COMMISSIONER, METTUPALAYAM MUNICIPALITY DATED 30.06.2021 IN THE MATTER OF O. A. NO.10, 18, 58 AND 105 OF 2017 SUBMITTED BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER THE ORDER DATED 17TH FEBRUARY 2021

The Municipality as well as the Health Department are also directed to submit their independent response regarding the steps to be taken by them for mitigating this issue as directed by the committee and also show cause why the compensation cannot be imposed and performance guarantee should not be imposed against them for non-compliance of the directions within the time frame fixed by the committee before the next hearing date. For consideration of further report and status report to be filed by the parties, post on 22.03.2021.

As per the direction of Honorable National Green Tribunal Court, the committee has revisited the long term measures and short terms works of the Mettupalayam Municipality on 17.03.2021

In compliance of short term and long term measures in Mettupalayam Municipality we submitted as below.

Action taken for long term measures.

Under Ground Sewerage System (UGSS) and collection wells were under progress. Around 95% of the Sewerage Treatment Plant (STP) construction is completed as compared to 5 % increase in progress with respect to inspection conducted in March 17, 2021. It was informed that due to pandemic COVID-19 situation and nationwide lockdown and election code of conduct was in force, the construction work was comparatively slow. The Construction of Inlet chamber, Sequential Batch Reactors and Chlorine Contact Tank are completed and Construction of Blower building, administrative building and centrifuge building were under progress. It was informed that by the end of October 31, 2021 the construction & operation of the STP will be completed. The overall progress of the UGSS scheme is 87%. The status report of construction of UGSS and STP is given in the table below:

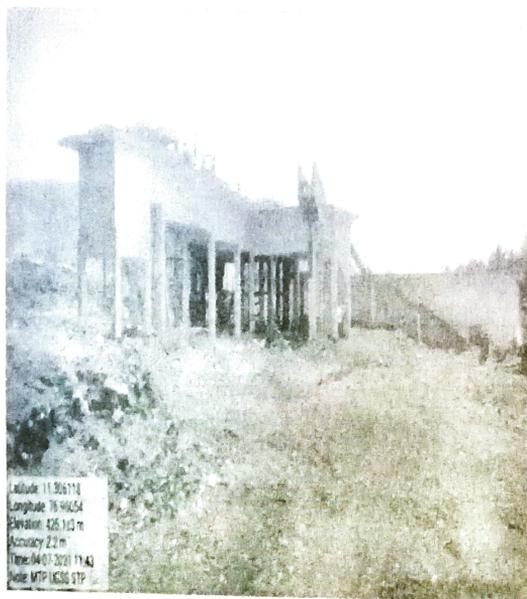
1	Name of Scheme	Under Ground Sewerage Scheme to METTUPALAYAM Municipality in Coimbatore District.		
	Name of the Division Name of the Executive Engineer Mobile No	Sewerage Division, Kuniyamuthur. Er. J.K. Annadurai ,B.E. MBA, 9360236553		
	Beneficiary	Mettupalayam Municipality		
	Population and Requirement	Population Benefited (in Lakh)		
		Present (2017)	Inter (2032)	Ultimate (2047)
		0.715	0.773	0.836
2	Administrative Sanction	G.O.(D) No.389 /MA&WS (MA3) dept / dt.09.09.2016 - Rs. 91.70 crores to install and Rs. 97.50 lakhs to maintain annually.		
3	Technical Sanction	CE/CBE No: 11/2016-17 dt.24.02.2017 for Rs.91.70 crore		

4	Date of Work Order	1.Package -I :CE / TWAD Board / Coimbatore : Work order No. F. UGSS to MTP Mpty Package -I / SDO (T1)/CE/CBE/2018 / Dt : 09.04.2018. 2.Package -II: CE / TWAD Board / Coimbatore : Work order No. F. UGSS to MTP Mpty Package -I / SDO (T1)/CE/CBE/2018 / Dt : 09.04.2018. 3. Package-III: CE/TYWAD/Cbe Work order no. F.UGSS to MTP Mpty package III/SDO(T1)/CE/Cbe/2018/dt.16.8.18
5	Agreement No /date/ Value & Period	1.Pac -I :Agt No CE/CBF/ No 4/18-19/dt.04.05.18 Rs.29.34 Cr/30 +6 Months 2.Pac -II :Agt No CE/CBF/ No 5/18-19/dt.04.05.18 Rs.37.46 Cr/30 +6 Months 3.Pac-III :Agt No. CE/Cbe/no.15/18-19/dt. 12.9.18 rs.13.788 cr./ 30 +6 Month
6	Date of Commencement of work	For Pac-I & II - 24.4.2018 & Pac-III – 12.9.2018
7	Name of Contractor	Package I: M/s. VVV Construction Private Ltd., Annai Sathya Nagar Main Road, Nesapakkam, Chennai -600 078 Package II: M/s. Keyem Engineering Enterprises., Kamaraj Nagar, Thiruvanmiyur,Cheennai -600 041 Package-II: R.Velumani, Avinashi.

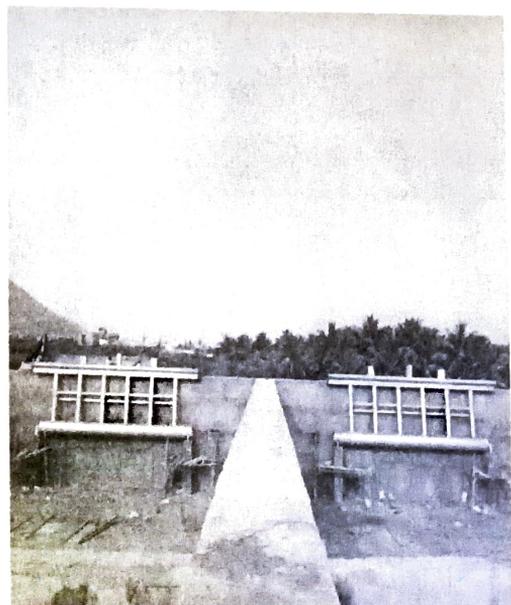
Sl. No.	Name of the work	Physical Progress of work				Financial Progress in lakhs			Scheduled date of completion
		Total Qty of Work	Progress up to 16.03.2021	Balance	%	Total Cost	Expenditure upto 16.03.2021	%	
	Physical Progress:								
	COLLECTION SYSTEM								
I	Package I								
1	Sewer Line (Mts.)	29321	21881	7440					
2	Manholes (Nos.)	1342	1129	213					
3	House Service Connection (Nos.)	10205	3186	7019					
4	Road Restoration Works (Meter)	28521	13977	14544	69 %	Rs.9170 Lakhs	5571.88 lakhs	71%	Package I – 10/2020 (Original) 10/2021(Revised)
5	Pumping Main ((Meter)	7699	6400	1299					
6	Pumping Station (Nos.)	3	3 Nos. completed .						

	Lifting Station (Nos.)	7	6 Nos completed.	1					
II	Package II								
1	Sewer Line (Mts.)	45314	35981	9333					
2	Manholes (Nos.)	1977	1657	320					
3	House Service Connection (Nos.)	6795	2949	3846					
4	Road Restoration Works (Meter) Stoneware Line	35314	29225	6089	79%				Package II - 10/2020 (Original) 10/2021 (Revised)
5	Pumping Main (Meter)	7300	6629	671					
6	Pumping Station (Nos.)	3	completed						
7	Lifting Station (Nos.)	1	completed						
III	Sewerage Treatment Plant – 8.65 mld SBR Method	1 No	95% completed	1	95%				Package III - 3/2021 (Original) 10/2021 (Revised)

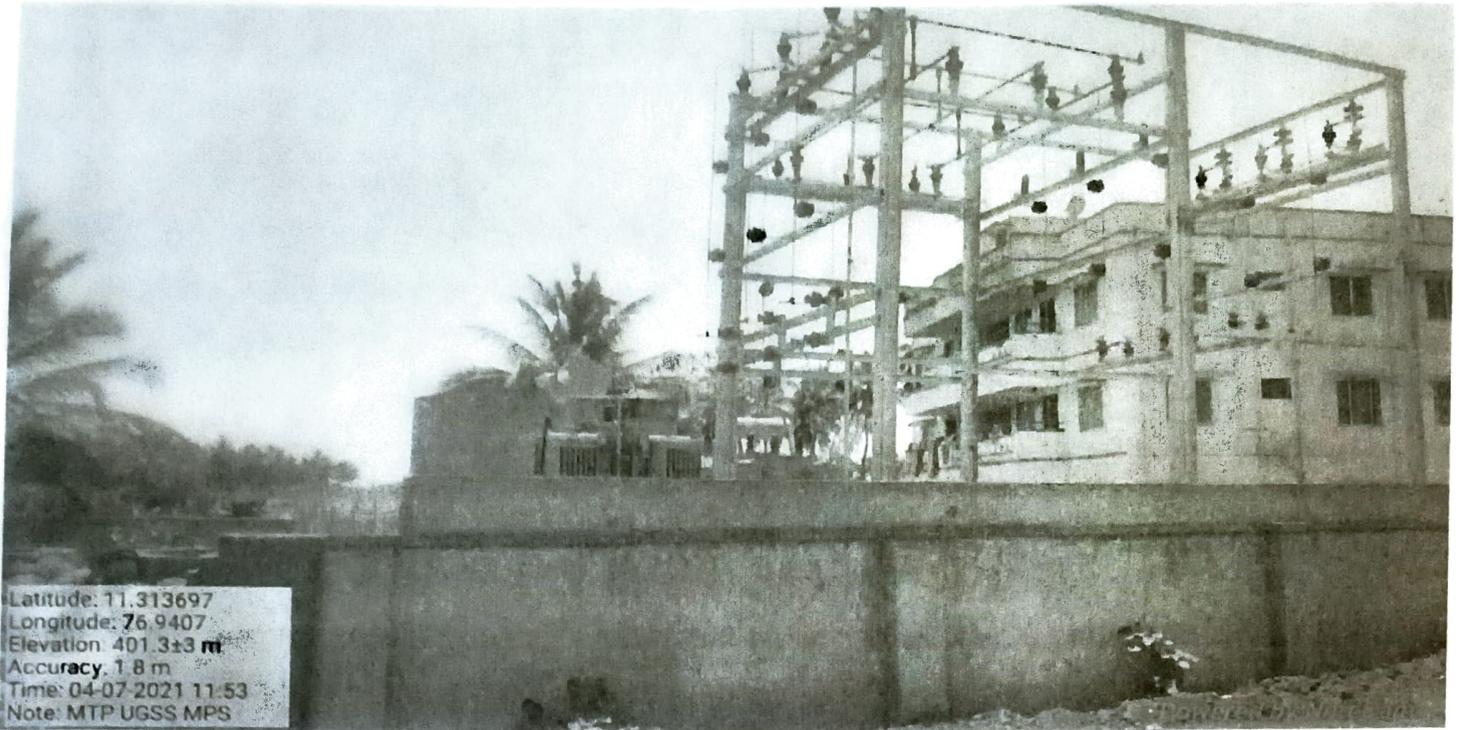
Package – 3 –STP -



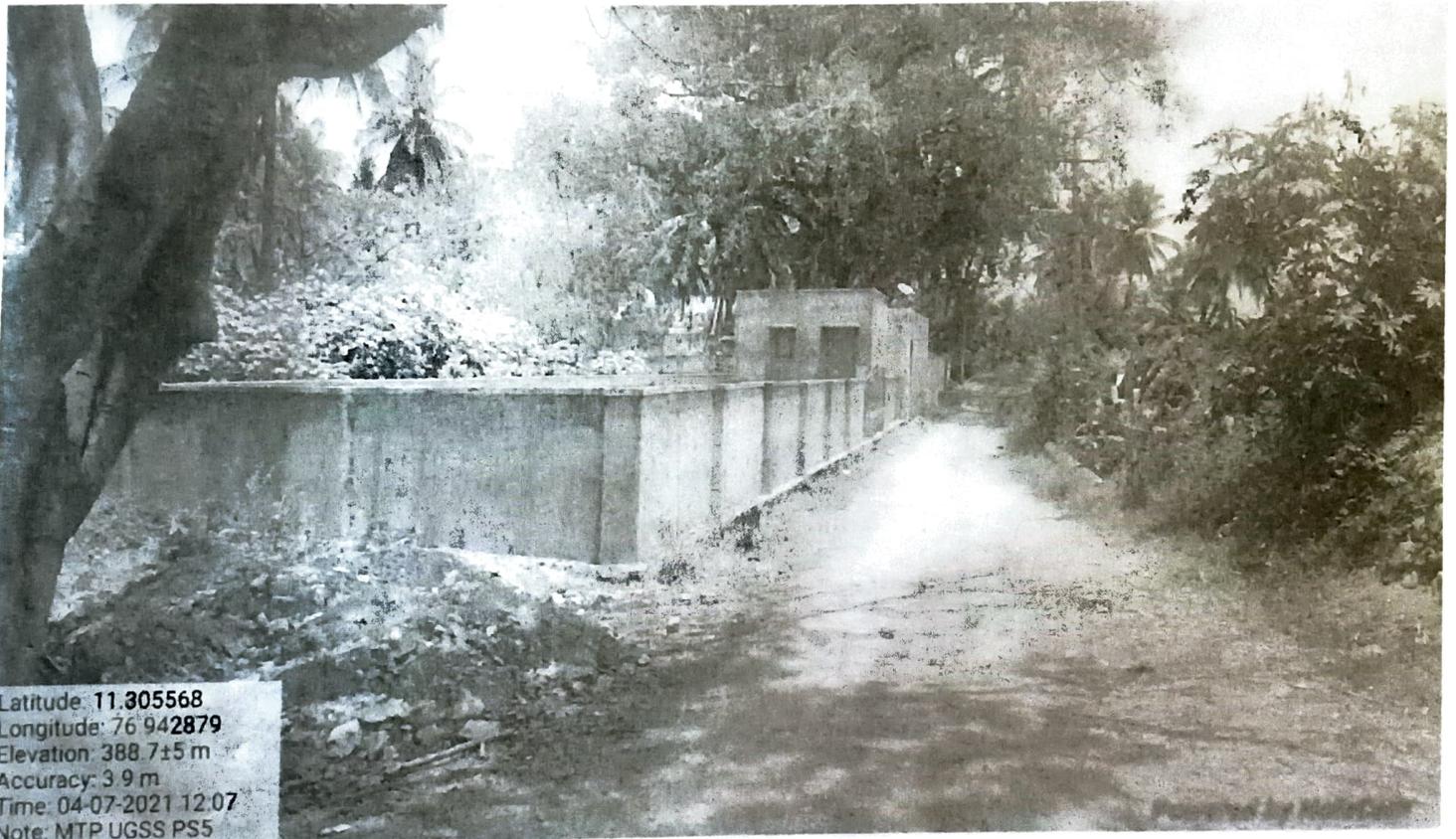
STP - Decanter erection



Package 2 – MPS – Vellipalayam near scavenger quarters



Package 2 – Pumping Station 5 - Near morkkaiyur road - Muniyappan Koil



Package 1 – Lift station 1 B– Shanthi nagar



PKG II zone 4 Trunk main Manhole 572 Rajapuram



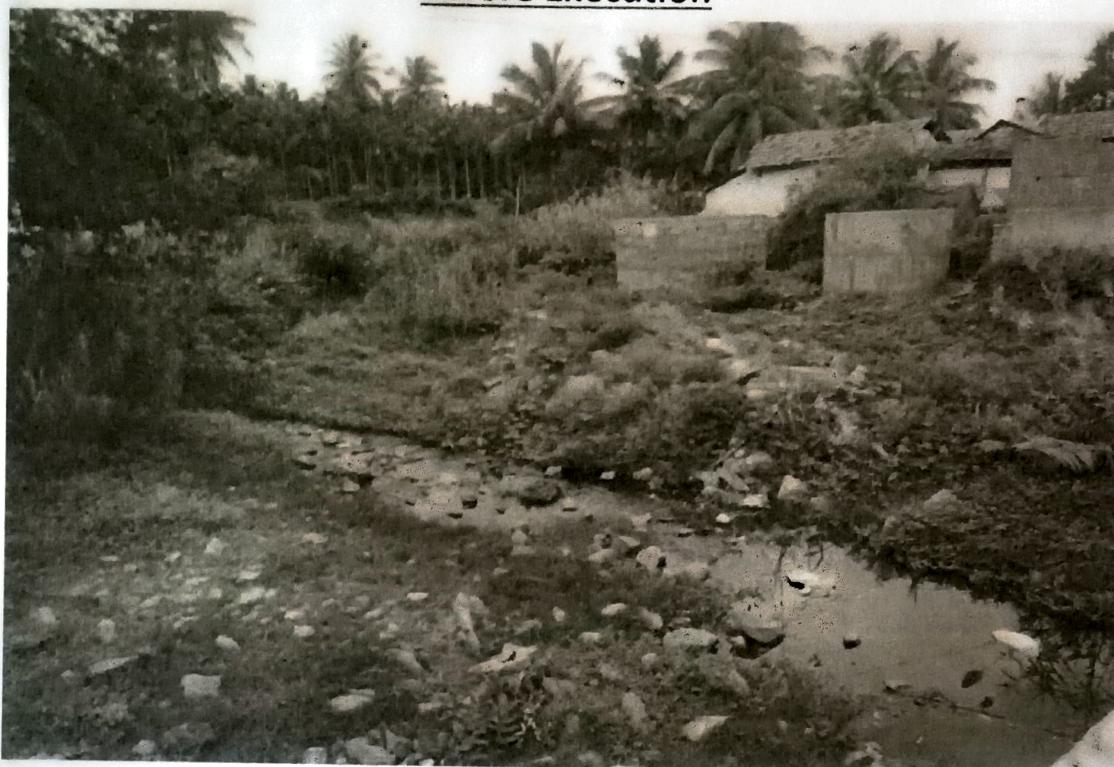
Action taken for short term measures.

As per the recommendations of Joint Committee, it was suggested for the Mettupalayam Municipality to execute phytoremediation technic in the major drains adjoining the River Bhavani. The construction of wetland system with phytoremediation technic which is in the upstream side of Uppupallam Odai in Mettupalayam Municipality limit was completed.

As per the direction of Honorable National Green Tribunal Court, the committee has revisited the long term measures and short terms works of the Mettupalayam Municipality on 17.03.2021 and also water samples have been collected at 7 different locations within Mettupalayam Municipality in the upstream and downstream of the River Bhavani. The Municipality has taken stringent measures to prevent pollution of river water.

Bioremediation Techniques Phytoremediation,
Constructed with Wetlands

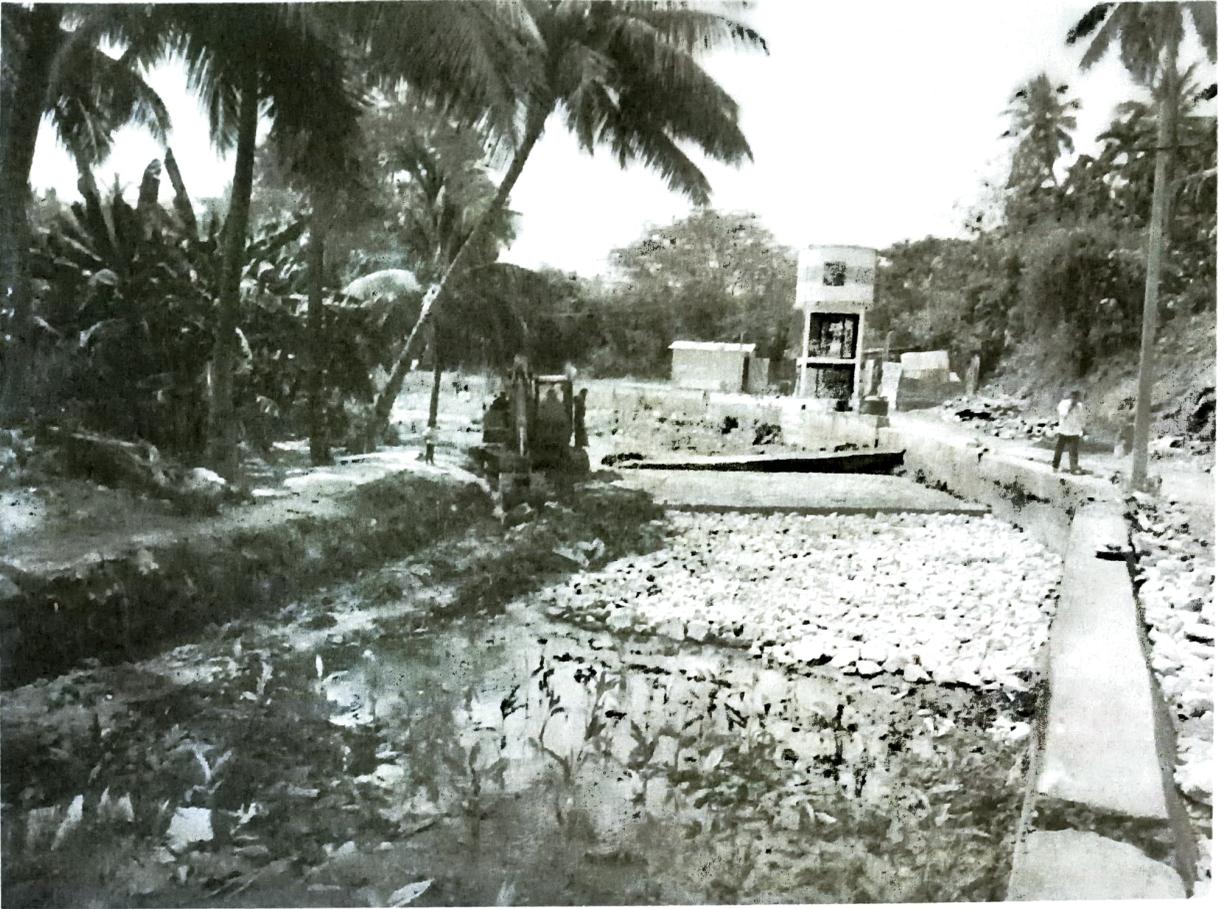
Before Execution



During Execution

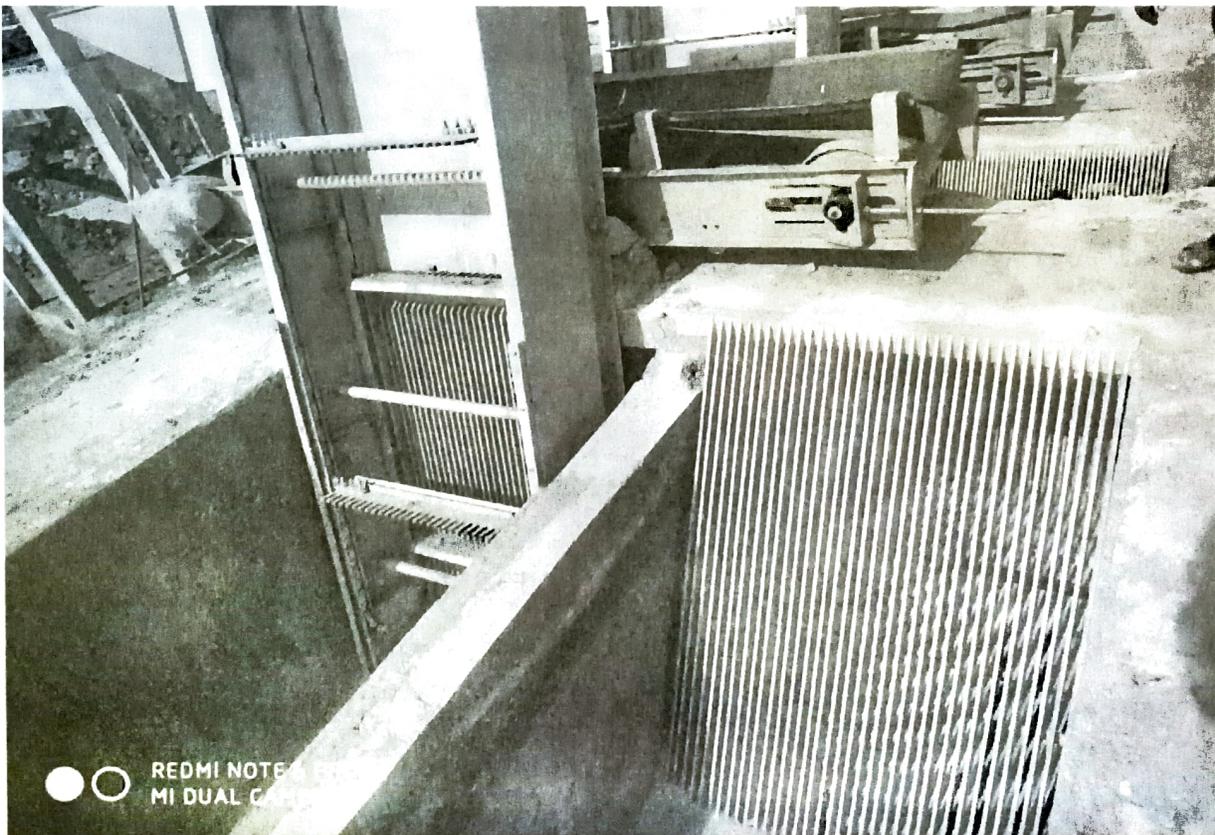


After Execution





Inspection Photos of Joint Committee on 17.03.2021





Place: Mettupalayam
Date: 30.06.2021

C. K. Senthil
Commissioner,
Mettupalayam Municipality.